

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1247/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Kanan Graphics Pvt.Ltd.  
 V/s.  
 Print Plus Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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24 Akhil For *Bentley*  
 Sarathy Corporate  
 i/b Debtor  
 Thadur  
 Law  
 Associates

(2) *Raju M&S* for *Tsin*  
ORDER *Applicant*

CP 1247/ I&BP /NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 15.9.2017.

**Sd/-**

V. NALLASENAPATHY  
 Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
 Member (Judicial)